

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 710 & 708 OF 2016 IN  
DFR NO. 3024 OF 2016**

**Dated: 18<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Jharkhand Bijli Vitran Nigam Ltd. ...Appellant(s)  
Vs.**

**Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramesh P.Bhatt, Sr. Adv.  
Mr. Himanshu Shekhar  
Mr. Mohit Kumar Shah  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1  
Mr. Anand K. Ganesan  
Mr. Ghanshyam for R-2

**ORDER**

List the matter on **11.05.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**